

ITEM NO.13

COURT NO.11

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 44273/2019

(Arising out of impugned final judgment and order dated 23-04-2019 in ITA No. 207/2017 passed by the High Court of Judicature at Bombay)

COMMISSIONER OF INCOME TAX (IT) 3

Petitioner(s)

VERSUS

M/S MSM SATELLITE (SINGAPORE) PTE. LTD.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.2645/2020-CONDONATION OF DELAY IN FILING and IA No.2646/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.2647/2020-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 31-01-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. H.Raghvendra Rao,Adv.
Ms. Neela Gokhle,Adv.
Ms. Shradha Agrawal,Adv.
Mr. Ilam Paridi,Adv.
Ms. Shruti Dixit,Adv.
For Mrs. Anil Katiyar, AOR

For Respondent(s) Mr. Jay Savla,Sr.Adv.
Mr. Jasdeep Singh Dhillon,Adv.
Mr. Anurag, AOR

UPON hearing the counsel the Court made the following
O R D E R

Tag with S.L.P.(Civil) No.637/2020.

(ANITA MALHOTRA)
COURT MASTER

(ANITA RANI AHUJA)
COURT MASTER